

HIGH COURT OF HIMACHAL PRADESH, SHIMLA – 171 0 01.

No.HHC/GAZ/14-53/74-VI-

Dated Shimla, the 12th April, 2016.

NOTIFICATION

Shri Rajeev Bhardwaj, Registrar (Judicial) is posted as Registrar General, High Court of Himachal Pradesh with immediate effect and the Registrar (Vigilance) will look after the work of Registrar (Judicial) in addition to his duties as Registrar (Vigilance) till further orders.

BY ORDER OF HON'BLE THE CHIEF JUSTICE

REGISTRAR (Rules)

Dated:-12.4.2016

No.HHC/GAZ/14-53/74-VI-

Copy forwarded to:

1. The Deputy Registrar-cum-Special Private Secretary to Hon'ble the Chief Justice, High Court of H.P., Shimla.
2. The Secretaries to the Hon'ble Judges, High Court of H.P., Shimla.
3. The Additional Chief Secretary (Home)/ Principal Secretary (Personnel) to the Govt. of H.P., Shimla.
4. The Registrar General/ Registrar (Judicial)/Registrar (Vigilance)/ Registrar (Rules)/Registrar (Administration)/ Central Project Coordinator, High Court of H.P., Shimla.
5. The L.R.-cum- Principal Secretary (Law) to the Govt. of H.P., Shimla.
6. All the District/Additional District and Sessions Judges/Civil Judges (Senior Division)/ Secretaries, District Legal Services Authorities/Mobile Traffic Magistrates/Civil Judges (Junior Division) in the State of H.P.
7. The Legal Advisor to Hon'ble Lokayukta, H.P., Shimla.
8. All the Presidents, District Consumer Fora, Shimla, Mandi, Kangra at Dharamshala and Una.
9. The Presiding Officers, Labour Court/Industrial Tribunal, Shimla/ Dharamshala, H.P.
10. The Member Secretary/Administrative Officer, H.P. State Legal Services Authority, Shimla.
11. The Director/Joint Director/Deputy Director, Himachal Pradesh Judicial Academy, Shimla.
12. The Chairman, H.P. Waqf Tribunal, Kangra at Dharamshala.
13. The Accountant General (Audit), H.P., Shimla.
14. The Accountant General, (A & E). Shimla, H.P.
15. The above named officer(s) (by name) for information and necessary action.
16. All the Deputy Commissioners/Superintendents of Police, in, H.P.
17. The Special Secretary/Additional Secretary (Law) to the Govt. of H.P., Shimla.
18. The Registrar (Establishment)/all the Additional Registrars, High Court of Himachal Pradesh, Shimla.
19. All the Deputy Registrars/Assistant Registrars/ Court Masters/Private Secretaries/Section Officers/ Chief Librarian/ Public Relation Officer/ Estate Officer/Protocol Officer, High Court of Himachal Pradesh, Shimla.
20. The Secretary to the Registrar General/ Private Secretaries/Personal Assistants to Registrar (Judicial)/ Registrar (Vigilance)/ Registrar (Rules)/ Registrar (Administration), High Court of Himachal Pradesh, Shimla.
21. The District Treasury Officer, Capital Treasury Shimla-2.
22. The Director of Estates, H.P., Shimla-171 002.
23. Personal files of the above named officer(s).
24. The Section Officer (Computer) of this Registry for conversion of the same into digital form on Gazette Website.
25. Guard file.

Registrar(Rules)